

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/757/2021

This the 23rd day of August 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Jahangir Murtaza

.....Applicant

(Advocate:- Mr. S H Rather- Not Present)

Versus

1. State of Jammu & Kashmir & Ors

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J)

TA No. 61/757/2021 arises out of SWP No. 500/2019 claiming the relief for the post of Rehbar-e-Khel. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu. All the pending M.As are disposed of.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN
MEMBER (J)**

Arun...